

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4153
ANSWERED ON:19.02.2014
FAKE CASTE CERTIFICATE
Rawat Shri Ashok Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the cases of getting employment against reserved vacancies on producing bogus/ fake caste certificate in MTNL and BSNL have been reported;
- (b) if so, the details of such cases during the last three years and the current year, company-wise and State-wise including Uttar Pradesh; and
- (c) the action taken by the Government against such persons and also against the responsible officers of these companies for the lapses?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

- (a)& (b) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have informed that some cases of getting employment against reserved vacancies by producing bogus/ fake caste certificate in BSNL and MTNL have been reported. Details of these cases, state-wise (including Uttar Pradesh) and year-wise, is given in Annexure.
- (c) BSNL and MTNL have reported that in cases, where charges of producing fake/bogus for obtaining employment have been established through inquiry, the officials have been either dismissed or disciplinary proceedings have been initiated. In some cases, the matter of verification of caste certificates is under investigation through concerned authorities. Where the allegations could not be established/substantiated, such cases have been recommended for closure.